GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5284 ANSWERED ON:08.05.2012 JUVENILE PRISONERS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of jails for juvenile prisoners alongwith the number of juvenile prisoners lodged in these jails, State-wise;

(b) the number of juvenile prisoners who run away during each of the last three years, State-wise;

(c) the facilities regarding study and sports being given to such prisoners in the jails; and

(d) the scheme of the Government with regard to such prisoners to reform and bring them into the mainstream of the society?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (c) to (d) : Juvenile offenders are not housed in prisons but are kept in Juvenile Justice Institutions in a child friendly environment and in Borstal School. The primary objective of Borstal Schools is to ensure care, welfare and rehabilitation of young offenders in a different environment suitable for children and keep them away from contaminating atmosphere of the prison. The delinquents detained in Borstal Schools are provided various vocational trainings. They are also given education with the help of trained teachers.

There are a total of 21 Borstal Schools at the end of 2010 with a combined inmate capacity of 2240 while 1092 inmates were lodged. Ten States namely, Tamil Nadu (12), Andhra Pradesh, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Maharashtra, Punjab and Rajasthan (1 each) have reported Borstal Schools in their respective jurisdiction Tamil Nadu had the highest capacity for keeping 667 inmates followed by Punjab (500), Haryana (355), Karnataka (200), Maharashtra (105), Jharkhand & Kerala (100 each). Haryana (195) and Himachal Pradesh (15) are the only States which have reported capacity for lodging female inmates in their Borstal School. Existence of Borstal Schools was not reported from any of the UTs.

(b) Data is not maintained centrally.